

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

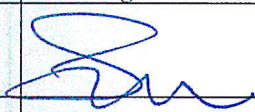
PRESENT: HON'BLE SHRI K ANATHA PADMNABHA SWAMY- MEMBER JUDICIAL

PRESENT: HON'BLE SHRIBINOD KUMAR SINHA - MEMBER TECHNICAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 04.03.2020 AT 10.30 AM

TRANSFER PETITION NO.	TP NO. 78/HDB/2016
COMPANY PETITION/APPLICATION NO.	IA NO. 187&188/2018 in CP NO. 50/2015
NAME OF THE COMPANY	Divya Retreat Limited
NAME OF THE PETITIONER(S)	Surekha Reddy & (04) Others
NAME OF THE RESPONDENT(S)	Divya Retreat Limited & (06) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Dr. S. V. RAMA KRISHNA	Adv	9848403691	

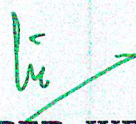
Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
HARISH KUMAR VILLADATH a/o Ms. SHEILA VILLADATH	Counsel for R1, 3, 4 & 5	mail@harishkumar.com 98480 19373	

ORDER

Counsels representing both sides are present. For hearing further submissions/arguments, matter adjourned at request. Put up the matter on 27.03.2020.


MEMBER TECHNICAL
Rk


MEMBER JUDICIAL